GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 2855 ANSWERED ON 25.03.2025

IMPLEMENTATION AND IMPACT OF GREEN ENERGY PROJECTS IN ODISHA

2855. SHRI SUJEET KUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the implementation plan and expected timelines for green energy projects, including solar, hydro, ethanol and other renewable initiatives, in Odisha that are receiving support under the ₹3,000 crore financial sanction by the Indian Renewable Energy Development Agency (IREDA) during the Odisha Solar Investor Conclave 2024;

(b) whether Government has established specific criteria for selecting the projects in Odisha that will benefit from this funding, and if so, the details thereof;

(c) the steps being taken to ensure equitable distribution of resources across various regions of Odisha; and

(d) whether Government has any plans to promote decentralized renewable energy solutions?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) IREDA is a Non-Banking Financial Institution under Ministry of New and Renewable Energy and engaged in financing renewable energy and energy efficiency projects in the country since its inception in 1987. The cumulative loan sanctions for Renewable Energy projects in the State of Odisha was Rs.3,060 Crores as on 31.03.2024 which has now increased to Rs.4,315 Crores as on 31.12.2024. The details of ongoing projects with timelines of their Scheduled Commercial Operation Date (SCoD) in the state of Odisha financed by IREDA are given in the in **Annexure – I.**

(b) The projects are set up by project developers as per their investment plans & resource potential and IREDA's role is financing such eligible loan proposals. The projects are sanctioned after detailed appraisal and due diligence. Applicants registered in India, falling under any of the following categories, with borrowing powers and powers to take up new and renewable energy and energy efficiency projects as per their Charter, are eligible to avail financial assistance from IREDA, subject to meeting the terms and conditions as per IREDA Financing Guidelines and Norms.

- a. Private Sector Companies / Firms / LLPs
- b. Central Public Sector Undertakings

- c. State Utilities / DISCOMS / TRANSCOS / GENCOS / Corporations
- d. Joint Sector Companies

(c) The projects are set up by project developers as per their investment plans & resource potential. However, IREDA has been actively participating in events like the Odisha Solar Investor Conclave 2024, 18th Pravasi Bhartiya Divas, "Utkarsh Odisha: Make in Odisha Conclave 2025," etc which serves as a platform to attract investments in renewable energy sector in Odisha. Such engagements highlight the state's potential and encourage equitable investment across different regions. IREDA is also engaging with Odisha government to leverage Odisha's renewable resources through strategic financing, facilitating the development of projects in the state.

(d) The Ministry of New and Renewable Energy is implementing various schemes and programmes including for promoting decentralized renewable energy solutions. Detail of major schemes and programmes under implementation of MNRE in this regard is given at **Annexure - II.**

Annexure – I referred to in reply of part (a) of Lok Sabha Unstarred Question No. 2855 to be answered on 25/03/2025 regarding "Implementation and impact of green energy projects in Odisha"

S.No.	Name of the Project	Capacity	Unit	Sector	SCoD
1	Meenakshi Odisha Power Private Limited	25	MW	Hydro	30-06-2025
2	Sharvani Energy Pvt Ltd	15	MW	Hydro	30-09-2026
3	Sideshwari Power Generation Private Limited	16.5	MW	Hydro	30-09-2025
4	Ampin Solar One Private Limited	1000	MWp	Manufacturing	30-11-2025
5	Juststrive Industries Private Limited	150	KLPD	Ethanol	31-07-2025
6	AMP Energy C&I Three Pvt Ltd	40	MW	Solar	30-09-2025
7	Jupiter Renewable Pvt Ltd	12,000	MWp	Manufacturing	31-03-2026

Details of ongoing projects financed by IREDA in the state of Odisha

SCoD: Scheduled Commercial Operation Date

MW: Mega Watt

MWp: Mega Watt peak

KLPD : Kilo Liters Per Day

Annexure – II referred to in reply of part (d) of Lok Sabha Unstarred Question No. 2855 to be answered on 25/03/2025 regarding "Implementation and impact of green energy projects in Odisha"

Scheme/Programmes	Support available as per the Scheme Guidelines				
a) PM Surya Ghar: Muft					
Bijli Yojana	the residential sector. The CFA for installation of rooftop solar in the				
	residential sector under the scheme is given below:				
	S.	Type of Residential	CEA	CFA (Special	
	No.	Segment	CFA	Category States/UTs)	
	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp	
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp	
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA	
	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp	
b) PM-KUSUM scheme	The scl	neme has three compone	ents:		
	 Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar or other renewable energy-based Power Plants Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying renewable energy under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW. Component B: Installation of 14 Lakh Stand-alone Solar Agriculture 				
	Pumps				

Major renewable energy schemes/ programmes being implemented by MNRE along with provision of central financial support

Scheme/Programmes	Support available as per the Scheme Guidelines					
	Benefits available: CFA of 30% of the benchmark cost or the tender					
	cost, whichever is lower, of the stand-alone solar agriculture pump is					
	provided. However, in North Eastern States, Sikkim, Jammu &					
	Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and					
	A&N Islands, CFA of 50% of the benchmark cost or the tender cost,					
	whichever is lower, of the stand-alone solar pump is provided.					
	Component B can also be implemented without State share of 30%.					
	The Central Financial Assistance will continue to remain 30% and					
	70% will be borne by the farmer.					
	Component C: Solarisation of 35 Lakh Grid Connected Agriculture					
	Pumps including through Feeder Level Solarisation					
	Benefits available:					
	(a) Individual Pump Solarization (IPS): CFA of 30% of the					
	benchmark cost or the tender cost, whichever is lower, of the solar PV					
	component is provided. However, in North Eastern States, Sikkim,					
	Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand,					
	Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost					
	or the tender cost, whichever is lower, of the solar PV component is					
	provided. Component C (IPS) can also be implemented without State					
	share of 30%. The Central Financial Assistance will continue to remain					
	30% and rest 70% will be borne by the farmer.					
	(b) Feeder Level Solarization (FLS): Agriculture feeders can be					
	solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in					
	North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal					
	Pradesh, Uttarkhand, Lakshadweep and Andaman & Nicobar Island,					
	CFA of Rs. 1.75 crore per MW is provided.					
c) Biomass Programme	(a) For Briquette manufacturing plants: Rs. 9 Lakhs/MTPH (metric					
	ton/hour) [Maximum CFA- Rs. 45 Lakh per project]					
	tom nour) [maximum or rr rts. to Each per project]					
	(b) For Non-Bagasse Cogeneration Projects: Rs. 40 Lakhs/MW (on					
	installed capacity) (Maximum CFA- Rs. 5 Crore per project)					
	(c) For pellet plants whose applications have been received before					
	16.07.2024: Rs. 9 Lakhs/MTPH (metric ton/hour) [Maximum CFA-					
	Rs. 45 Lakh per project]					
	(d) For pellet plants whose applications have been received on or after					
	16.07.2024:					
	i. For Non-Torrefied Pellet manufacturing plant: Rs. 21 lakhs/MTPH					
	production capacity or 30% of the capital cost considered for plant					
	and machinery of 1 MTPH plant, whichever is lower (Maximum Rs.					
	105 lakhs per project)					

Scheme/Programmes	Support available as per the Scheme Guidelines			
	ii. For Torrefied Pellet manufacturing plant: Rs. 42 lakhs/MTPH production capacity or 30% of the capital cost considered for plant and machinery of 1 MTPH plant, whichever is lower (Maximum Rs. 210 lakhs per project)			
d) Waste to Energy	(a) For Biogas generation: Rs. 0.25 crore per 12000 cum/day			
Programme	(Maximum CFA- Rs.5 crore/project)			
	(b) For BioCNG/Enriched Biogas/Compressed Biogas generation:			
	(Maximum CFA- Rs.10 crore/project)			
	(i) BioCNG generation from new Biogas plant – Rs. 4 Crore per 4800 Kg/day;			
	 (ii) BioCNG generation from existing Biogas plant - Rs 3 Crore per 4800 Kg/day; 			
	(c) For Power generation based on Biogas (Maximum CFA - Rs. 5 crore/project):			
	 (i) Power generation from new biogas plant: Rs. 0.75 crore per MW (ii) Power generation from existing biogas plant: Rs. 0.5 crore per MW 			
	(d) For Power generation based on bio & agro-industrial waste (other than Municipal Solid Waste (MSW) through incineration process): Rs.0.40 crore/MW (Maximum CFA - Rs.5.00 Crore/Project)			
	 (e) For Biomass Gasifier for electricity/ thermal applications: i) Rs. 2,500 per kWe with dual fuel engines for electrical application ii) Rs. 15,000 per kWe with 100% gas engines for electrical application iii) Rs. 2 lakh per 300 kWth for thermal applications. 			
	 Note: In case, the Waste to Energy plants are set up in Special Category States (NE Region, Sikkim, Himachal Pradesh and Uttarakhand), Jammu & Kashmir, Ladakh, Lakshadweep and Andaman & Nicobar Islands, the eligible CFA would be 20% higher than Standard CFA pattern given above. 			
	• Biogas/BioCNG/Power (biogas based) generation plants based on cattle dung as main feedstock set up by Gaushalas independently or through joint ventures/partnerships will be eligible for 20% higher CFA than Standard CFA pattern given above. These Gaushalas (Shelters) should be registered with the respective State Government.			

Scheme/Programmes	Support available as per the Scheme Guidelines						
e) Biogas Programme	(a)	(a) Rs. 9800/- to Rs. 70,400/- per plant based on size of the plant in					
		cubic meter for small biogas plants (1-25 cubic meter/day plant					
	(1-	capacity)					
	(0	(b) Rs. 35,000/- to Rs. 45,000/- per kilowatt for power generation and Rs. 17,500 / to Rs. 22,500/ per kilowatt aquivalent for thermal					
		Rs. 17,500 /- to Rs. 22,500/- per kilowatt equivalent for thermal applications (25 - 2500 cubic meter/day plant capacity)					
	Th	The eligible CFA would be 20% higher than Standard CFA in for					
		North Eastern Region (NER), Island, Registered Gaushalas and SC/ST					
	be	nefic	ciaries.				
f) New Solar Power	•						
Scheme (for Tribal and	households (HHs) in Tribal and PVTG areas identified by Ministry					-	
PVTG Habitations/		of Tribal Affairs (MoTA) by provision of off-grid solar systems.The scheme includes a provision for providing off-grid solar					
Villages) under Pradhan Mantri Janjati Adivasi	•			1		0	
Nyaya Maha Abhiyan	lighting in 1500 Multi-Purpose Centres (MPCs) in PVTG areas as approved under PM JANMAN.						
(PM JANMAN) and							of
Dharti Aaba Janjatiya			00 public institutions		1		
Gram Utkarsh Abhiyan		unc	ler DA JGUA. The of	ff-grid solar s	systems shall b	be provided of	nly
(DA JGUA):			ere electricity supply	/ through gri	d is not techr	no-economica	ılly
			sible.	1.0 1			
	•	• The financial outlay approved for the scheme under PM JANMAN and DA JGUA is given below:					
		anc	I DA JOUA IS given	Central	Approved		7
		S.		Share	Financial	T : 1:	
		No.	Components	(100%)	Outlay (in	Timeline	
					Rs. Crore)		
		1	Provision of 0.3	Rs. 50,000	500		
			kW Solar offgrid	per HH or			
			system for 1 lakh Tribal and PVTG	as per actual cost			
			HHs	actual Cost		FY 2023-	
		2	Solar street lighting	Rs. 1 lakh	15	24 to FY	
			and provision of	per MPC	_	2025-26	
			lighting in 1500	-			
			MPCs of PVTG				
		2	areas	Do 1 1-1-1-	400		-
		3	Solarisation of 2000 public	Rs 1 lakh per kW	400		
			institutions through	PELKW		FY 2024-	
			off-grid solar			25 to FY	
			systems			2028-29	
	•						